NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO 64 to 68/MB/2015 Y CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

Sh. Fidaali Moiz Mithiborwala & Anr

Vs.

1. M/s. Aceros Fortune Industries Pvt. Ltd.

2. Majolica Impex Pvt Ltd. & Ors.

3. M/s. Majolica Properties (I) P. Ltd. & Ors.

4. M/s. Angel Exim Pvt. Ltd & Ors.

5. M/s. STMPL Enterprises Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

SAURABY KALLA AON

Responduly

ORDER

Adjourned to 27.07.2016 at 2.00 P.M. for the purpose of mentioning seeking transfer before the Principal Bench.

[R. VARDHARAJAN] MEMBER(J)

HACARAHIDARAN. A) CV.

[S.K. MOHAPATRA] MEMBER(T)

Date:20.07.2017

[ravi]